IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1728 of 2021

Nalini Kant Bhakat .... …. Petitioner

Versus

The State of Jharkhand .... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : None
For the State : None

Order No.02 Dated- 19.04.2021

The matter is taken up through video conferencing.

No one turns up either on behalf of the petitioner or on behalf of the State.

List this case after a week.

(Anil Kumar Choudhary, J.)

Animesh/